

DIVISION BENCH

ITEM NO.118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA NO.131/2023, IA NO.210/2023, IA NO.202/2023
& IA NO.339/2023 IN CP (IB) No.191/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S BUTTERFLY APPLIANCE V/S SRK KITCHEN APPLIANCES PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ayur Jain, Adv.

: *Applicant in person in IA No.210/2023*

ORDER

IA NO.210/2023

Ld. Counsel, Sh. Ayur Jain, Applicant in person is present through VC and states that the present application has become infructuous.

However, Ms. Babita Jain, Ld. Counsel representing the Applicant is not available today in view of the fact that the NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 18th September, 2023 along with other applications.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

14th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*